

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 56 of 2013 & APPEAL NO.68 OF 2013 & IA-423 OF 2014 &
APPEAL NO.84 OF 2013**

Dated : 18th December, 2014

Appeal No. 56 of 2013

In the matter of :

Talwandi Sabo Power Ltd. ... Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. ... Respondent(s)

Appeal No. 68 of 2013 & IA-423 of 2014

IN THE MATTER OF:-

Nabha Power Ltd. & Anr. ... Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. ... Respondent(s)

Appeal No.84 of 2013

In the matter of:-

Talwandi Sabo Power Ltd. ...Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. ... Respondent(s)

ORDER

The Court has not assembled today. As agreed by the parties, post the matter on **23.01.2015.**

Court Master

Vg